

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th JULY, 2024, 02:30 P.M.

**IA (Comp. Act.)/03/GB/2021
In CP/17/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Tushar Kanti Roy Vs Hotel Indira Pvt. Ltd. 2. Pranay Kumar Roy, 3. Biplab Kumar Roy, 4. Carfew Roy, 5. Mita Sinha Roy & 6 Others
Under Section	U/s 241 & 242 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) :

ORDER

CP/17/GB/2021

Ld. Counsel Mr. S. Sancheti appears on behalf of the Petitioner. No appearance for Respondents.

Ld. Counsel submits that there is a likelihood of out of Court settlement of the matter as some settlement talks are going on between the parties. Seeks adjournment to report settlement.

In consideration of submissions, matter adjourned to **30.08.2024**.

IA (Comp. Act.)/03/GB/2021

In view of the order passed today in the main CP/17/GB/2021, matter adjourned to **30.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)